

in favour Municipal Corporation, Delhi and the said amount has not been collected so far; and

(c) if so, what steps Government have taken for recouping the financial position of Municipal Corporation, Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) No, Sir.

(b) Yes, Sir.

(c) In view of (a) above, question does not arise. However, directions were issued to the Delhi Administration to ensure that the payments due to the Municipal Corporation of Delhi are made by the N.D.M.C.

Incident of tigress bite in Delhi zoo

1510. SHRI BHAGATRAM MANHAR:
SHRI BIR BHADRA PRATAP
SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that a case of biting by a tigress has recently taken place in the Delhi Zoo;

(b) if so, what are the details in this regard;

(c) whether adequate security arrangements are not available in the Zoo;

(d) whether it is also a fact that First Aid Facility is also not available at the Zoo; and

(e) if so, what steps are being taken to provide necessary medical facilities at the Zoo in the event of any mishap?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b) Yes, Sir. On 20-3-1988 a child named Nitin crossed the protective railing of the White Tigers enclosure and put his right hand through the bars into the enclosure. The white tigress which had cubs, charged and bit off the child's hand close to the shoulder. The child was

taken to the All India Institute of Medical Sciences for treatment.

(c) Security arrangements are adequate.

(d) and (e) First aid for minor cases of injury is provided in the Zoo. However, major cases like the one which occurred on 20-3-1988 cannot be handled at the Zoo and have to be handled at appropriate hospitals.

Irrigation projects in Orissa

1511. KUMARI SUSHILA TIRIA:
SHRI JAGDISH JANI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of major and medium irrigation projects proposed to be set up in Orissa during the Seventh Five Year Plan period;

(b) the details of the projects completed under completion;

(c) the details of projects abandoned; if any; and

(d) the reasons for abandoning them?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHLI): (a) and (b) 8 major and 30 medium projects are under implementation in the Seventh Plan. Of these, 2 major and 15 medium projects are expected to be completed during the Seventh Plan period.

(c) and (d) The State Government have not reported abandoned of any project as such.

Modvat benefit for aerated water industry

1512. KUMARI SUSHILA TIRIA:
Will the Minister of FINANCE be pleased to state:

(a) whether the MODVAT benefit was given to aerated water industry in 1987 because of the increase in excise;

(b) if so, whether the benefit is still continuing; and